GOVERNMENT OF INDIA YOUTH AFFAIRS AND SPORTS LOK SABHA

UNSTARRED QUESTION NO:1255 ANSWERED ON:27.11.2000 SELECTION OF SPORTS PERSONS PADAMSEN CHAUDHARY

(e) Yes, Sir.

and when received.

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Government are framing a comprehensive policy to improve the standard of sports in the country;
(b) if so, the details thereof;
(c) whether any complaints have been received to the effect that talented sports persons are discouraged by Sports Federations;
(d) if so, the reaction of the Government thereto;
(e) whether any complaints regarding irregularities committed while sending the sports persons to various sports events have beer received; and
(f) if so, the details thereof and the action taken in this regards?
Answer
THE MINISTER OF STATE FOR YOUTH AFFAIRS & SPORTS (SHRI PON. RADHAKIRISHNAN)
(a) Yes, Sir.
(b) The salient features of the New Draft Sports Policy are as under :
(i) Broadbasing of Sports and achievement of excellence;
(ii) up-gradation and development of infrastructure;
(iii) support to the National Sports Federations and other appropriate bodies;
(iv) strengthening of scientific and coaching support to sports;
(v) incentives to sports persons;
(vi) enhanced participation of women, tribals and rural youth;
(vii) involvement of the Corporate Sector in sports promotion; and Creation of greater awareness to promote sports mindedness in the public at large.
(c) No, Sir.
(d) Does not arise.

(f) A few complaints have been received from a weightlifter and an athlete regarding selection of sports persons for participation in Olympic Games. Here it may be clarified that the Government has no role in selection of the players, participating ininternational sports events, as the responsibility of selection of the sports persons entirely lies with the concerned National Sports Federation. However, Government disposes the complaints in consultation with the Sports Authority of India and concerned sports federations as